

IN THE HIGH COURT OF
ORISSA, CUTTACK

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Report on :18-06-2024

Date : 18.06.2024									
S L . N o .	C.A.N o.	Date of Applic ation	Case No.	Name of the Applica nt	C.C Typ e	Ju dg e / Co ur t Na me	C.C Applied For	Deal ing Sect ion	Se at
1	51531 /2024	18.06.2 024	BLAPL - 5815/ 2024	SUSANTA KUMAR LENKA	C.O.		Order Dtd. 2024-06-12		(S ea t No -)
2	51532 /2024	18.06.2 024	BLAPL - 5832/ 2024	PK MOHANTY	C.O.		Order Dtd. 2024-06-12	BAIL- 2	(S ea t No - 7)
3	51533 /2024	18.06.2 024	ABLAP L- 5583/ 2024	J BEHERA	C.O.		Order Dtd. 2024-06-12	BAIL- 1	(S ea t No - 3)
4	51534 /2024	18.06.2 024	ABLAP L- 5586/ 2024	J BEHERA	C.O.		Order Dtd. 2024-06-12		(S ea t No - 3)
5	51535 /2024	18.06.2 024	ABLAP L- 5442/ 2024	R C MAHARAN A	C.O.		Order Dtd. 2024-06-12		(S ea t No - 3)
6	51536 /2024	18.06.2 024	ABLAP L- 5608/ 2024	SANKET KANUNGO	C.O.		Order Dtd. 2024-06-12	BAIL- 1	(S ea t

			2024						No-3)
7	51537/2024	18.06.2024	ABLAP L-5582/2024	MANGU NANDY	C.O.	COURT NO. 11	Order Dtd. 2024-06-12	BAIL-1	(Seat No-1)
8	51538/2024	18.06.2024	ABLAP L-5629/2024	MANGU NANDY	C.O.	COURT NO. 11	Order Dtd. 2024-06-12		(Seat No-1)
9	51539/2024	18.06.2024	BLAPL-5822/2024	B DAS	C.O.	COURT NO. 11	Order Dtd. 2024-06-12		(Seat No-1)
10	51540/2024	18.06.2024	ABLAP L-5598/2024	T R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-06-12	BAIL-1	(Seat No-3)
11	51541/2024	18.06.2024	ABLAP L-5596/2024	BICHITRA NARAYAN SATAPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-06-12	BAIL-2	(Seat No-7)
12	51542/2024	18.06.2024	ABLAP L-5603/2024	BICHITRA NARAYAN SATAPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-06-12		(Seat No-7)
13	51543/2024	18.06.2024	ABLAP L-5605/2024	B DAS	C.O.	COURT NO. 11	Order Dtd. 2024-06-12		(Seat No-7)
14	51545/2024	18.06.2024	ABLAP L-5375/2024	S C MEKAP	C.O.	COURT NO. 11	Order Dtd. 2024-06-12		(Seat No-7)
15	51547/2024	18.06.2024	ABLAP L-	YASHOBANTA DAS	C.O.	COURT	Order Dtd. 2024-06-12		(Seat

			5370/ 2024			NO. 11			t No - 7)
1 6	51548 /2024	18.06.2 024	BLAPL - 5838/ 2024	R K MALLICK	C.O.	COU RT NO. 11	Order Dtd. 2024-06-12	BAIL- 2	(S ea t No - 12)
1 7	51549 /2024	18.06.2 024	BLAPL - 5835/ 2024	T R DAS	C.O.	COU RT NO. 11	Order Dtd. 2024-06-12	BAIL- 2	(S ea t No - 7)
1 8	51550 /2024	18.06.2 024	ABLAP L- 5282/ 2024	D SAHOO	C.O.	COU RT NO. 11	Order Dtd. 2024-06-12	BAIL- 1	(S ea t No - 5)
1 9	51551 /2024	18.06.2 024	ABLAP L- 5406/ 2024	B DAS	C.O.	COU RT NO. 11	Order Dtd. 2024-06-12	BAIL- 2	(S ea t No - 11)
2 0	51552 /2024	18.06.2 024	BLAPL - 5851/ 2024	S CHOU DHU RY	C.O.	COU RT NO. 11	Order Dtd. 2024-06-12		(S ea t No - 11)
2 1	51553 /2024	18.06.2 024	BLAPL - 5841/ 2024	N SAHOO	C.O.	COU RT NO. 11	Order Dtd. 2024-06-12		(S ea t No - 11)
2 2	51555 /2024	18.06.2 024	BLAPL - 5844/ 2024	B SINGH	C.O.	COU RT NO. 11	Order Dtd. 2024-06-12		(S ea t No - 11)
2 3	51556 /2024	18.06.2 024	ABLAP L- 5844/ 2024	BISWAJI T	C.O.	COU RT	Order Dtd. 2024-06-12	BAIL- 2	(S ea

			5310/ 2024	MOHANTY		NO. 11			t No - 11)
2 4	51557 /2024	18.06.2 024	BLAPL - 5731/ 2024	G S MOHANTY	C.O.	COU RT NO. 11	Order Dtd. 2024-06-12		(S ea t No - 11)
2 5	51560 /2024	18.06.2 024	WP (C) - 22693 /2023	S.K. SAHU	C.O.	COU RT NO. 11	Order Dtd. 2023-08-10	WRIT BRANC H-3	(S ea t No - 11)
2 6	51562 /2024	18.06.2 024	ABLAP L- 5627/ 2024	SAMIR BARIK	C.O.	COU RT NO. 11	Order Dtd. 2024-06-12		(S ea t No - 11)
2 7	51563 /2024	18.06.2 024	BLAPL - 5621/ 2024	PK BARIK	C.O.	COU RT NO. 11	Order Dtd. 2024-06-06		(S ea t No - 11)
2 8	51578 /2024	18.06.2 024	RSA- 128/2 013	B. DAS	C.O.	COU RT NO. 11	Order Dtd. 2024-05-17	SECON D APPEA L	(S ea t No - 6)
2 9	51579 /2024	18.06.2 024	WP (C) - 13289 /2016	P.K. SWAIN	C.O.	COU RT NO. 11	Order Dtd. 2016-08-08		(S ea t No - 6)
3 0	51580 /2024	18.06.2 024	WP (C) - 23381 /2022	G.C. JENA	C.O.	COU RT NO. 1	Order Dtd. 2024-05-01	WRIT BRANC H-4	(S ea t No - 38)
3	51581	18.06.2	CONTC	P.K.	C.O.	COU	Order Dtd. 2018-07-06		(S

1	/2024	024	- 1595/ 2016	SWAIN		RT NO. 1			ea t No - 38)
3 2	51586 /2024	18.06.2 024	ABLAP L- 5581/ 2024	K C SWAIN	C.O.	COU RT NO. 11	Order Dtd. 2024-06-12		(S ea t No - 38)
3 3	51587 /2024	18.06.2 024	ABLAP L- 5652/ 2024	PARTHA SARATHI DAS	C.O.	COU RT NO. 11	Order Dtd. 2024-06-12	BAIL- 2	(S ea t No - 10)
3 4	51588 /2024	18.06.2 024	ABLAP L- 5600/ 2024	P.K. MOHANTY	C.O.	COU RT NO. 11	Order Dtd. 2024-06-12		(S ea t No - 10)
3 5	51589 /2024	18.06.2 024	MATA- 36/20 17	UDAY KUMAR	C.O.	COU RT NO. 11	Order Dtd. 2024-05-08	FIRST APPEA L	(S ea t No - 2)
3 6	51590 /2024	18.06.2 024	WP (C) - 14319 /2024	A. SUNDARA Y	C.O.	COU RT NO. 6	Order Dtd. 9999-12-31	WRIT BRANC H-6	(S ea t No - 36)
3 7	51595 /2024	18.06.2 024	ABLAP L- 5610/ 2024	J. SAHOO	C.O.	COU RT NO. 6	Order Dtd. 2024-06-12		(S ea t No - 36)
3 8	51596 /2024	18.06.2 024	WP (C) - 14422 /2024	MANAS PATI	C.O.	COU RT NO. 11	Order Dtd. 2024-06-18	WRIT BRANC H-7	(S ea t No - 5)

39	51597/2024	18.06.2024	ABLAP L-5662/2024	S. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-06-18		(Seat No - 5)
40	51598/2024	18.06.2024	WP (C) - 14311/2024	R. M. NAYAK	C.O.	COURT NO. 14	Order Dtd. 2024-08-05	WRIT BRANCH-6	(Seat No - 36)
41	51544/2024	18.06.2024	WP (C) - 19748/2023	RAJA DIGBIJAY KISHORE DASH	GENERAL		Order Dtd. 2023-09-29	WRIT BRANCH-1	(Seat No - 30)
42	51546/2024	18.06.2024	ARBA-22/2008	MR. JATI NDRA K. MOHAPATRA	GENERAL		Order Dtd. 2022-04-05	M. J. C .	(Seat No - 1)
43	51558/2024	18.06.2024	WA-701/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-11	WRIT APPEAL	(Seat No - 7)
44	51559/2024	18.06.2024	WA-1510/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	WRIT APPEAL	(Seat No - 7)
45	51561/2024	18.06.2024	BLAPL - 5710/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-06-11	BAIL-1	(Seat No - 4)
46	51554/2024	18.06.2024	FA-194/1979	M K PANI	GENERAL		Order Dtd. 1990-07-06	Appealmemo, Annexure, Misc .case,	(Seat No - 4)
47	51564/2024	18.06.2024	WP (C) - 20999	P. K. DASH	GENERAL		Order Dtd. 2016-05-12		(Seat No - 4)

			/2014						No-4)
48	51565/2024	18.06.2024	ABLAP L-17126/2018	D. PARIDA	GENERAL		Order Dtd. 2019-02-14		(Seat No-4)
49	51566/2024	18.06.2024	WP (C) - 3281/2024	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2024-02-22	WRIT BRANCH-1	(Seat No-4)
50	51567/2024	18.06.2024	WP (C) - 1309/2024	M/S MACKINTOSH BURN LTD., KOLKATA	GENERAL		PetitionAnnexure, Misc. case , Counter, Rejoinder,	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
51	51568/2024	18.06.2024	WP (C) - 26214/2013	LOKANATH SAHOO	GENERAL		Order Dtd. 2015-01-06		(Seat No-109)
52	51569/2024	18.06.2024	WP (C) - 19639/2008	L.D. SAHU	GENERAL		Order Dtd. 2018-12-13		(Seat No-109)
53	51570/2024	18.06.2024	WPC (O AC) - 2727/2018	K. SAHOO	GENERAL		Order Dtd. 2023-07-28	OA Branch	(Seat No-1)
54	51571/2024	18.06.2024	WPC (O AC) - 2728/2018	K. SAHOO	GENERAL		Order Dtd. 2022-10-17	OA Branch	(Seat No-1)
55	51572/2024	18.06.2024	RPFAM - 90/2013	T. BAG	GENERAL		Order Dtd. 2019-07-01	FIRST APPEAL	(Seat No-

									4)
56	51573/2024	18.06.2024	WP (C) - 13686/2013	T. BAG	GENERAL		Order Dtd. 2013-08-08		(Seat No - 4)
57	51574/2024	18.06.2024	WP (C) - 6616/2016	S. PARIJA	GENERAL		Order Dtd. 2023-04-26	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
58	51575/2024	18.06.2024	ARBA-8/2019	P. SETHY	GENERAL		Order Dtd. 2020-02-11	M.J.C.	(Seat No - 1)
59	51576/2024	18.06.2024	OJC-2725/1996	B.K. RATH	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH-5	(Seat No - 22)
60	51577/2024	18.06.2024	SA-238/1995	G. SUNDARA	GENERAL		Order Dtd. 2023-12-12	SECOND APPEAL	(Seat No - 7)
61	51582/2024	18.06.2024	FAO-431/2018	MANGUL NAIK	GENERAL			MISC. APPEAL SEC.	(Seat No - 2)
62	51583/2024	18.06.2024	CRLRE V-550/2019	S.C. TRIPATHY	GENERAL		Order Dtd. 9999-12-31	CRIMINAL REVISION	(Seat No - 2)
63	51584/2024	18.06.2024	SA-265/1999	M/S.A.K. SAHOO	GENERAL		Order Dtd. 2024-03-13	SECOND APPEAL	(Seat No - 4)
64	51585/2024	18.06.2024	CRLRE V-	S. NAYAK	GENERAL		Order Dtd. 9999-12-31	CRIMINAL	(Seat No - 4)

			119/2023					REVISION	t No - 3)
65	51591/2024	18.06.2024	ABLAP L-5587/2024	N.K. ROU	GENERAL		Order Dtd. 2024-06-12	BAIL-1	(Seat No - 5)
66	51592/2024	18.06.2024	WP (C) - 2222/2018	S BEHERA	GENERAL		Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 103)
67	51593/2024	18.06.2024	WP (C) - 3223/2020	S BEHERA	GENERAL		Order Dtd. 2020-02-03	WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
68	51594/2024	18.06.2024	WP (C) - 8050/2021	B.DAS	GENERAL		Judgement Dtd. 5000-01-01	WRIT BRANCH H-7	(Seat No - 5)

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